

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

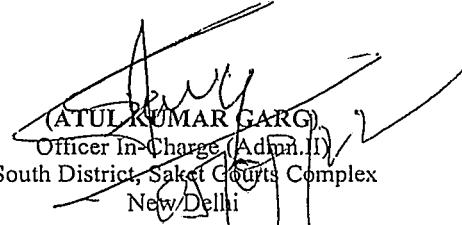
ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Meenakshi Sethi, SJA (EC: 75549454)	SJA in the Copying Agency, South, Saket Courts, New Delhi	Reader in the court of Sh. Siddhant Sihag, MM-04, NI Act, South, Saket Courts, New Delhi (till the joining of regular Reader)

Note:

1. Sh. B. Rameshwar Rao, JA (EC: 13997), Nazarat Branch, South is hereby directed to work, before lunch, as Asstt. Ahlmad in the court of Ms. Abhilasha Singh, MM-02, NI Act, South, Saket Courts, New Delhi *till further order*.
2. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

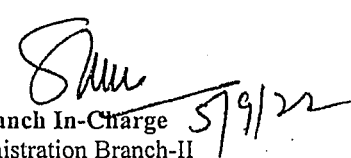
  
(ATUL KUMAR GARG)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/ 26032-26046

Dated, New Delhi the 06-09-22

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

  
Branch In-Charge  
Administration Branch-II  
South District, Saket Courts Complex  
New Delhi